

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION No. 282
TO BE ANSWERED ON 26.04.2016**

Training Centres for Sports

282. SHRI RABINDRA KUMAR JENA :

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether the Government intends to establish training centres for different sports and activities like debating and Model United Nations for the youth outside the school curriculum and if so, the details thereof; and

(b) if not, the reasons therefor?

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
(SHRI SARBANANDA SONOWAL)**

(a) & (b): As 'Sports' is in State subject, primary responsibility for establishment of training centres for various sports for the youth outside the school curriculum is that of respective State Governments. However, the Ministry of Youth Affairs and Sports and the Sports Authority of India supplement the efforts of the States.

Training facilities are available at SAI Centres located across the country. Training is being provided to sportspersons under Sports Authority of India (SAI)'s various Sports Promotional Schemes such as National Sports Talent Contest (NSTC) Scheme, Army Boys Sports Company (ABSC) Scheme, SAI Training Centres (STC) Scheme, Special Area Games (SAG) Scheme, Centres of Excellence (COE) Scheme and Come and Play Scheme.
